NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali** 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 3/17	-	Hearing (non- filing of rejoinder)	241/ 244	Mr. Vishwanathan V.K. Vs Rai Promoters Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JAYAKUMAR N.D. 9448078480	Respondent	Derine

ORDER

Counsel for petitioner is called absent. No representation. Counsel for respondent is present. No rejoinder is filed on behalf of petitioner. Hence matter is adjourned for final hearing on the main petition. List it on 29/09/2017.

MEMBER(J)

MEMBER(T)